

**MINUTES OF THE MEETING NO. 02 (2019-20) OF EXPORT FACILITATION COMMITTEE (EFC)
HELD ON 11.06.2019 at 4:00 PM AT UDYOG BHAWAN, NEW DELHI**

Meeting No. 02(2019-20) of EXIM Facilitation Committee (EFC) was held under the chairmanship of Shri Vijay Kumar, Addl. DGFT on 11.06.2019 at 4:00 PM in Room No. 4, H-Wing, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Dr. Dilip kumar Srivastava, Asst. Seed Commissioner, (DoAC&FW)
- (ii) Shri Yogesh Kumar, JSO, (Department of Animal Husbandry, Dairying and Fisheries)

In attendance:

- (i) Shri Nitish Suri, Dy. DGFT

3. Altogether 69 applications (including 22 deferred cases) were considered by the EFC, out of which 35 cases were approved (including 04 post facto approval), 01 case dropped, 04 cases were closed and remaining 29 cases were deferred due to want of comments/NOC from the concerned administrative Ministry / Department or in await of information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

S. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Decision of EFC / remark
1.	M/s. Om Sai Traders, Sitamarhi (Bihar) F.No. 01/91/110/161/AM19/EC	6000 MTs Non Basmati Rice in Husk (paddy) other than seed quality.	03.12.2018	Dropped as the firm is not responsive to the query raised by DGFT.
2.	M/s Sagoma Impex Pvt Ltd., Gujarat F.No – 01/91/110/195/AM19/EC	6 MT onion seeds	17.01.2019	Deferred due to want of comments / NOC from DoAC&FW.
3.	M/s Nath Bio-Genes (India) Ltd., Maharashtra F. No. 01/91/110/237/AM19/EC	250 MT Hybrid Paddy Seeds Gorakhnath – 509	08.03.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-120/2019-SD IV (240 th EXIM – 23) dated 23.04.2019 for export of 250 MT Hybrid Paddy Seeds Gorakhnath – 509 to Nepal.
4.	M/s JK Agri Genetics Ltd, Hyderabad F. No. 01/91/110/240/AM19/EC	40 KG Hybrid Cotton Seeds	11.03.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-120/2019-SD IV (240 th EXIM – 24) dated 23.04.2019 for export of 40 KG Hybrid Cotton Seeds to Sudan.
5.	M/s Syngenta India Limited, Pune	4.250 MT of Rice Seeds	28.02.2019	Deferred due to want of comments / NOC from DoAC&FW. Incase no

	F. No. 01/91/110/218/AM19/EC			Comments received from DoAC&FW, the case will be dropped in next EFC.
6.	M/s VNR SEEDS PRIVATE LIMITED, MEDAK, TELANGANA 01/21/101/50004/AM20/	1. RICE PADDY SEEDS TO PHILIPPINES - 27P09 1300000.000 K.G	08.04.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019-SD IV (241 th EXIM – 25) dated 20.05.2019 for export of 1300000.000 K.G Rice Paddy Seeds to Philippines.
7.	M/s PHI SEEDS PRIVATE LIMITED, MADHAPUR, TELANGANA 01/21/101/50014/AM20/	1. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO BANGLADESH - 27P31 300000.000 K.G 2. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO BANGLADESH - 27P31 100.000 K.G 3. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO BANGLADESH - 27P22 100.000 K.G 4. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO BANGLADESH - 27P27 100.000 K.G 5. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO BANGLADESH - XRA78966 100.000 K.G 6. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO BANGLADESH - XRA77922 100.000 K.G 7. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO BANGLADESH - 28S41 100.000 K.G 8. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO BANGLADESH - 28P37	23.04.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019-SD IV (241 th EXIM – 46) dated 20.05.2019 for export of 900900 Kg Hybrid Rice Seeds to Bangladesh.

		100.000 K.G 9. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO BANGLADESH - 28P67 100.000 K.G 10. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO BANGLADESH - XRA68963 100.000 K.G 11. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO BANGLADESH - 27P22 600000.000 K.G		
8.	M/s PHI SEEDS PRIVATE LIMITED , MADHAPUR,TELANGANA 01/21/101/50016/AM20/	1. EXPORT OF PIONEER BRAND Hybrid RICE PADDY SEEDS TO EGYPT - 25P35 40.000 K.G 2. RICE PADDY SEEDS TO EGYPT - 27P22 40.000 K.G 3. EXPORT OF PIONEER BRAND Hybrid RICE PADDY SEEDS TO EGYPT - 25P83 40.000 K.G 4. EXPORT OF PIONEER BRAND Hybrid RICE PADDY SEEDS TO EGYPT - 25P25 40.000 K.G	23.04.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019- SD IV (241 th EXIM – 45) dated 20.05.2019 for export of 160 Kg Hybrid Rice Seeds to Egypt.
9.	M/s PHI SEEDS PRIVATE LIMITED , MADHAPUR,TELANGANA 01/21/101/50015/AM20/	1. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO PHILLIPINES - 27P22 20.000 K.G 2. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO PHILLIPINES - PHB 71 20.000 K.G 3. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO PHILLIPINES - 28S41 20.000 K.G 4. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO PHILLIPINES - 28P67	23.04.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019- SD IV (241 th EXIM – 44) dated 20.05.2019 for export of 140 Kg Hybrid Rice Seeds to Philippines

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		20.000 K.G 5. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO PHILLIPINES - 27P63 20.000 K.G 6. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO PHILLIPINES - 27P37 20.000 K.G 7. EXPORT OF PIONEER BRAND HYBRID RICE PADDY SEEDS TO PHILLIPINES - 27P31 20.000 K.G		
10.	M/s BHARAT NURSERY PVT. LTD. , KOLKATA/W.B. 01/21/101/50017/AM20/	1. JUTE SEEDS C.V. JRO 524 (NABIN) JUTE SEEDS C.V. JRO 524 (NABIN) 1070.000 M.T	25.04.2019	Approved As per the NOC received from DoAC&FW vide OM dated 08.03.2019 for export of 1070 MT of Jute Seeds to Bangladesh.
11.	M/s VNR SEEDS PRIVATE LIMITED , RAIPUR, CHHATTISGARH 01/21/101/50023/AM20/	1. RICE PADDY SEEDS - 15126 PADDY 100.000 K.G 2. RICE PADDY SEEDS - 9570 PADDY 100.000 K.G 3. RICE PADDY SEEDS - 12686 PADDY 100.000 K.G 4. RICE PADDY SEEDS - 15144 PADDY 100.000 K.G 5. RICE PADDY SEEDS - 15233 PADDY 100.000 K.G	03.05.2019	Deferred due to want of comments / NOC from DoAC&FW. DoAC&FW was requested to provide comments before next EFC.
12.	M/s MAHARASHTRA HYBRID SEEDS COMPANY PRIVATE LTD , MUMBAI, MAHARASHTRA 01/21/101/50030/AM20/	1. INDIAN PLANTING SEEDS FOR SOWING COTTON SEEDS GOSSYPIMUM SPP. VARIETY - MAHYCO C 567 BG II INDIAN PLANTING SEEDS FOR SOWING COTTON SEEDS GOSSYPIMUM SPP. VARIETY - MAHYCO C 567 BG II 1000.000 K.G 2. INDIAN PLANTING SEEDS FOR SOWING COTTON SEEDS GOSSYPIMUM SPP.	07.05.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-120/2019- SD IV (240 th EXIM - 25) dated 23.04.2019 for export of 10840 Kg for export of 2000 Kg Cotton Hybrid Seeds to Nigeria.

	01/21/101/50040/AM20/	Seeds PAC 801 60000.000 K.G 2. Hybrid Rice Seeds ADV 801 Plus Hybrid Rice Seeds ADV 801 Plus 5000.000 K.G 3. Hybrid Rice Seeds PAC 807 Plus Hybrid Rice Seeds PAC 807 Plus 5000.000 K.G		vide OM No. 1-121/2019-SD IV (241 th EXIM – 31) dated 20.05.2019 for export of 70000 Kg Hybrid Rice Seeds to Nepal .
20.	M/s AMBIKA SEED COMPANY , DELHI,DELHI 01/21/101/50041/AM20/	1. ONION SEEDS BOMBAY RED 40 MT AND NASIK RED N-53 88 M.T	23.05.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019- SD IV (241 th EXIM – 6) dated 20.05.2019 for export of 84 MT of Onion Seeds to Pakistan.
21.	M/s TANEJA SEEDS CORPORATION , DELHI,DELHI 01/21/101/50042/AM20/	1. ONION SEEDS BOMBAY RED 45 MT AND NASIK RED N-53 85 M.T	24.05.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019- SD IV (241 th EXIM – 5) dated 20.05.2019 for export of 84 MT of Onion Seeds to Pakistan.
22.	M/s UPL LTD. , HYDERABAD,TELANGANA 01/21/101/50044/AM20/	Hybrid Rice Seeds Swarna 50000.000 K.G	25.05.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019- SD IV (241 th EXIM –28) dated 20.05.2019 for export of total 50 000 Kgs Rice (Paddy) Seeds to Philippines.
23.	M/s UPL LTD. , HYDERABAD,TELANGANA 01/21/101/50043/AM20/	1. Hybrid Rice Seeds Swarna 2 Hybrid Rice Seeds Swarna 2 30000.000 K.G	25.05.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019- SD IV (241 th EXIM –28) dated 20.05.2019 for export of total 80 000 Kgs Rice (Paddy) Seeds to Niger.
24.	M/s MALAV SEEDS PVT.LTD., , RATLAM, M.P. 01/21/101/50048/AM20/	1. Onion Seed Variety - Bombay Red 12000.000 K.G 2. Onion Seed Variety - NASIK N-53 9000.000 K.G	27.05.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-118/2018- SD IV (239 th EXIM – 50) dated 08.03.2019 for export of 21000 Kgs of Onion Seed to Pakistan.

	01/21/101/50040/AM20/	Seeds PAC 801 60000.000 K.G 2. Hybrid Rice Seeds ADV 801 Plus Hybrid Rice Seeds ADV 801 Plus 5000.000 K.G 3. Hybrid Rice Seeds PAC 807 Plus Hybrid Rice Seeds PAC 807 Plus 5000.000 K.G		vide OM No. 1-121/2019-SD IV (241 th EXIM – 31) dated 20.05.2019 for export of 70000 Kg Hybrid Rice Seeds to Nepal .
20.	M/s AMBIKA SEED COMPANY , DELHI,DELHI 01/21/101/50041/AM20/	1. ONION SEEDS BOMBAY RED 40 MT AND NASIK RED N-53 88 M.T	23.05.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019- SD IV (241 th EXIM – 6) dated 20.05.2019 for export of 128 MT of Onion Seeds to Pakistan.
21.	M/s TANEJA SEEDS CORPORATION , DELHI,DELHI 01/21/101/50042/AM20/	1. ONION SEEDS BOMBAY RED 45 MT AND NASIK RED N-53 85 M.T	24.05.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019- SD IV (241 th EXIM – 5) dated 20.05.2019 for export of 130 MT of Onion Seeds to Pakistan.
22.	M/s UPL LTD. , HYDERABAD,TELANGANA 01/21/101/50044/AM20/	Hybrid Rice Seeds Swarna 50000.000 K.G	25.05.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019- SD IV (241 th EXIM –28) dated 20.05.2019 for export of total 50 000 Kgs Rice (Paddy) Seeds to Philippines.
23.	M/s UPL LTD. , HYDERABAD,TELANGANA 01/21/101/50043/AM20/	1. Hybrid Rice Seeds Swarna 2 Hybrid Rice Seeds Swarna 2 30000.000 K.G	25.05.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019- SD IV (241 th EXIM –28) dated 20.05.2019 for export of total 80 000 Kgs Rice (Paddy) Seeds to Niger.
24.	M/s MALAV SEEDS PVT.LTD., , RATLAM, M.P. 01/21/101/50048/AM20/	1. Onion Seed Variety - Bombay Red 12000.000 K.G 2. Onion Seed Variety - NASIK N-53 9000.000 K.G	27.05.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-118/2018- SD IV (239 th EXIM – 50) dated 08.03.2019 for export of 21000 Kgs of Onion Seed to Pakistan.

25.	M/s UPL LTD. , HYDERABAD, TELANGANA 01/21/101/50046/AM20/	1. Hybrid Rice Seeds ADV 8744 Hybrid Rice Seeds ADV 8744 25000.000 K.G	27.05.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019-SD IV (241 th EXIM – 29) dated 20.05.2019 for export of 25000 Kg Hybrid Rice Seeds to Philippines .
26.	M/s UPL LTD. , HYDERABAD, TELANGANA 01/21/101/50045/AM20/	1. Hybrid Rice Seeds PAC 801 Hybrid Rice Seeds PAC 801 200000.000 K.G 2. Hybrid Rice Seeds ADV 8112 Hybrid Rice Seeds ADV 8112 50000.000 K.G	27.05.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019-SD IV (241 th EXIM – 27) dated 20.05.2019 for export of 200000 Kg Hybrid Rice Seeds to Philippines .
27.	M/s MALAV SEEDS PVT.LTD., , RATLAM, M.P. 01/21/101/50049/AM20/	1. Onion Seed Variety- Bombay Red 15000.000 K.G 2. Hybrid Onion Seed Variety-Rambo 500.000 K.G	27.05.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019-SD IV (241 th EXIM – 2) dated 20.05.2019 for export of 15500 Kgs of Onion Seed to Tanzania.
28.	M/s 5P HORTIPLEX, , COIMBATORE / TAMIL NADU 01/21/101/50047/AM20/	1. CASHEW NUT SEEDS CASHEW NUT SEEDS 600.000 K.G	27.05.2019	Deferred due to want of comments / NOC from DoAC&FW. DoAC&FW was requested to provide comments before next EFC.
29.	M/s MALAV SEEDS PVT.LTD., , RATLAM, M.P. 01/21/101/50050/AM20/	1. Onion Seed Variety- Bombay Red 20000.000 K.G 2. Hybrid Onion Seed Variety-Rambo 200.000 K.G 3. Onion Seed Variety- Red King 5000.000 K.G	29.05.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-118/2018-SD IV (239 th EXIM – 51) dated 08.03.2019 for export of 25200 Kgs of Onion Seed to Kenya.
30.	M/s MALAV SEEDS PVT.LTD., , RATLAM, M.P. 01/21/101/50051/AM20/	1. Onion Seed Variety Bombay Red 29000.000 K.G 2. Hybrid Onion Seed Variety-Rambo 100.000 K.G 3. Onion Seed Variety- Violet De Galmi Super 5000.000 K.G 4. Onion Seed Variety- Red King 3000.000 K.G	29.05.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-118/2018-SD IV (239 th EXIM – 49) dated 08.03.2019 for export of 37100 Kgs of Onion Seed to The Netherlands.
31.	M/s NATH BIO-GENES (INDIA) LTD. , AURANGABAD, MAHARASHTRA.	1. BT Cotton Seeds NCEH-3 R 10.000 M.T 2. BT Cotton Seeds NCEH-21 10.000 M.T	30.05.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019-SD IV (241 th EXIM – 40)

	01/21/101/50052/AM20/			dated 20.05.2019 for export of 20000 Kg Bt Cotton Seeds to Sudan.
32.	M/s MALAV SEEDS PVT.LTD., , RATLAM, M.P. 01/21/101/50054/AM20/	1. Onion Seed Variety - Voilet De Galmi 12000.000 K.G 2. Hybrid Onion Seed Variety - Red Bombay 5000.000 K.G	01.06.2019	Deferred due to want of Comments / NOC from DoAC&FW. DoAC&FW was requested to provide comments before next EFC.
33.	M/s BAYER BIOSCIENCE PRIVATE LIMITED , MADHAPUR HYDERABAD, TELANGANA 01/21/101/50036/AM20/	1. HYBRID RICE (PADDY) SEEDS OF 223 LINES/ C.V. AS PER LIST 10840.000 K.G	16.05.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-120/2019-SD IV (240 th EXIM – 14) dated 23.04.2019 for export of 10840 Kg . HYBRID RICE (PADDY) SEEDS to PHILIPPINES
34.	M/s Taneja Hybrid Seeds Pvt. Ltd., Delhi F. No. 01/21/101/50057/AM20/EC	170 MT Onion Seeds c.v. Nasik Red (N-53) and Bombay Red.	04.06.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019-SD IV (241th EXIM – 4) dated 20.05.2019 for export of 170 MT Onion Seeds c.v. Nasik Red (N-53) and Bombay Red to Pakistan.
35.	M/s Somani Kanak Seedz Pvt. Ltd., Delhi F. No. 01/21/50058/AM20/EC	0.6 MT Onion Seeds	04.06.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019-SD IV (241th EXIM – b (x)) dated 20.05.2019 for export of 0.6 MT Onion Seeds to Syria.
36.	M/s Maharashtra Hybrid Seeds Co. Pvt. Ltd., New Delhi F. No. 01/21/101/50059/AM20/EC	80 Kg Cotton Seeds	04.06.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019-SD IV (241th EXIM –21) dated 20.05.2019 for export of 80 Kg Cotton Seeds to Nigeria.
37.	M/s Bayer Bioscience Pvt. Ltd., Hyderabad F. No. 01/21/101/50055/AM20/EC	300 Kg Rice (Paddy) Parental Seeds	04.06.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019-SD IV (241th EXIM – 43) dated 20.05.2019 for export of 300 Kg Rice (Paddy) Parental Seeds to Manila.
38	M/s Bayer Bioscience Pvt. Ltd., Hyderabad F. No.	10840 Kg Hybrid Rice (paddy) seeds	04.06.2019	Approved as per the NOC received from DoAC&FW vide OM No. 1-121/2019-

01/21/101/50056/AM20/EC			SD IV (241th EXIM – 23) dated 20.05.2019 for export of 10840 Kg Hybrid Rice (paddy) seeds to Pakistan.
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Department of Animal Husbandry Dairying and Fisheries

39	M/s Punjab Renewable Energy Systems Private Limited, Navi Mumbai F. No. 01/91/110/232/AM19/EC	0.2 MT Wheat Stalk, 0.2 MT Cotton Stalk and 0.2 MT Paddy Stalk for FOB value	06.03.2019	Based on NOC of DoAHD&F dated 29.05.2019, permission was issued with the approval of Chairman, EFC. EFC has approved the case on Ex-Post Facto basis.
40	M/s. Vijani Exim Private Ltd., Delhi F. No. 01/91/110/66/AM19/EC	1000 Buffalo (M&F)	06.03.2019	Deferred due to want of comments / NOC from DoAHD&F
41	M/s PUNJAB RENEWABLE ENERGY SYSTEM PVT. LTD., MAHARASHTR 01/21/101/50008/AM20/	1. Sugarcane Bagasse Restricted Biomass - 30 MT 30.000 M.T 2. Cotton Stalk Restricted Biomass - 30 MT 30.000 M.T	12.04.2019	Based on NOC of DoAHD&F dated 29.05.2019, permission was issued with the approval of Chairman, EFC. EFC has approved the case on Ex-Post Facto basis.
42	M/s JAFFERBHOY SALEHBHOY & CO , MUMBAI MAHARASHTRA, MAHARASHTRA 01/21/101/50007/AM20/	1. CATTLE FEED (WHEAT BRAN) CATTLE FEED (WHEAT BRAN) 22.000 M.T	12.04.2019	Deferred due to want of comments / NOC from DoAHD&F
43	M/s VIRENTIATECH PRIVATE LIMITED , NEW DELHI, DELHI 01/21/101/50020/AM20/	1. ALFALFA HAY ALFALFA HAY is also called lucerne. It is cultivated as an important forage crop in many countries. It has very high protein content. 1500.000 M.T	30.04.2019	Based on NOC of DoAHD&F , permission was issued with the approval of Chairman, EFC. EFC has approved the case on Ex-Post Facto basis.
44	M/s TRADE IMPEX , KOLKATA, WEST BENGAL 01/21/101/50021/AM20/	1. WHEAT BRAN WHEAT BRAN 10000.000 M.T	02.05.2019	Deferred due to want of comments / NOC from DoAHD&F
45	M/s REAZUL HAQUE , KOLKATA, W.B. 01/21/101/50019/AM20/	1. LIVE GOAT MALE AND FEMALE 90000.000 Number	30.04.2019	Closed As per the current ITC (HS) Export Policy, 2018 the export of Live Goats is 'Free' and does not require license from DGFT. The same has been intimated to the firm. In view of the above EFC

				has decided to close the case.
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Ministry of Environment Forest and Climate Change

46	M/s K VISWANATHA REDDY , CUDDAPAH, ANDHRA PRADESH 01/21/101/80004/AM19/	1. Red Sanders Logs - Patta Land Red Sanders wood in log, exclusively of cultivation origin obtained from Pattaland 32.976 M.T	31.03.2019	Deferred due to want of information from the firm
47	M/s ARGOS INTERNATIONAL MARKETING PVT.LTD. , SANTACRUZ EAST MUMBAI, MAHARASHTRA 01/21/101/50031/AM20/	1. RED SANDERS WOOD LOG PIECES RED SANDERS WOOD LOG PIECES 4674.790 K.G	08.05.2019	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
48	M/s MMTCL LIMITED , CALCUTTA, WEST BENGAL 01/21/101/50002/AM20/	1. RED SANDERS WOOD RED SANDERS WOOD IN LOG FORM. GRADE B - 602.15 KGS & GRADE C - 4506.75 KGS 5108.900 K.G	05.04.2019	Deferred due to want of information from the firm
49	M/s MMTCL LIMITED , CHENNAI, TAMIL NADU 01/21/101/50005/AM20/	1. RED SANDERS WOOD RED SANDERS WOOD IN LOG FORM GRADE A 15 NOS- 0.36180MT GRADE B 38 NOS- 1.02575MT GRADE C 222 NOS- 5.33905MT TOTAL NO OF LOGS 275 , TOTAL WEIGHT 6.7266MT 6.726 M.T 2. RED SANDERS WOOD RED SANDERS WOOD IN LOG FORM GRADE A-0 GRADE B-19 NOS- 0.42835MT GRADE C- 218 NOS- 4.41955MT TOTAL NO OF LOGS 237 NOS, TOTAL WEIGHT 4.8479MT 4.847 M.T	08.04.2019	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
50	M/s MMTCL LIMITED , CHENNAI, TAMIL NADU 01/21/101/50006/AM20/	1. RED SANDERS WOOD RED SANDERS WOOD IN LOG FORM GRADE A- 32 NOS-0.70375MT GRADE B-204 NOS- 4.28460MT GRADE C-170 NOS - 4.01695MT TOTAL 406 NOS OF LOG TOTAL	10.04.2019	Deferred due to want of information from the firm

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		QUANTITY 9.0053 9.005 M.T 2. RED SANDERS WOOD RED SANDERS WOOD IN LOG FORM GRADE A-0 GRADE B-0 GRADE C-290 NOS 7.784MTS TOTAL 290 NOS OF LOGS TOTAL WEIGHT 7.784MT 7.784 M.T		
51	M/s RAATI RAJAN IMPEX , KOLKATTA, WEST BENGAL 01/21/101/50012/AM20/	1. RED SANDERS WOOD FROM PATTALAND Value added products of Red sanders wood in Furniture Sizes and planks from cultivation origin 82000.000 K.G	22.04.2019	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
52	M/s Shanti Trading, Navi Mumbai F. No. 01/91/110/183/AM19/EC	3000 MT waste Paper	18.12.2018	Deferred due to want of comments / NOC from MoEF&CC (HSM Division). Also, the issue with respect to policy for export of waste paper will be pursued separately with the concerned stakeholders.
53	M/s Albany Molecular Research Hyderabad Research Centre Pvt. Ltd., , Maharashtra F.No. 01/91/110/213/AM19	17.39 Kg Bromofluoromethane	08.02.2019	Approved on the basis of NOC received from MoEF&CC (Ozone Cell) vide OM No. 11/14/2017 – OC dated 10.06.2019 for export of 17.39 Kg Bromofluoromethane.
54	M/s ALBANY MOLECULAR RESEARCH HYDERABAD RESEARCH CENTR , MAHARASHTRA, MAHARASHTRA HTRA 01/21/101/50022/AM20/	1. Bromofluoromethane (Bromofluoromethane) 66.440 K.G	03.05.2019	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)
55	M/s Singha Enterprise, Delhi F.No 01/91/110/216/AM19/EC	1000 MT Recovered Paper or Paperboard for FOB value of USD 140000	08.02.2019	Deferred due to want of comments / NOC from MoEF&CC (HSM Division). Also, the issue with respect to policy for export of waste paper will be pursued separately with the concerned stakeholders.
56	M/s Indian Mineral Export Co., Kerala	5 Kgs of Sandalwood Oil for FOB value of USD	28.02.2019	Deferred due to want of information from the firm

	F.No. 01/91/110/221/AM19/EC	27125		
57	M/s Serum Institute of India Pvt. Ltd, Pune F. No 01/91/110/217/AM19/EC	7.20 ltrs. Of Vero Cell Line CCL-81 for FOB value of USD 200	23.02.2019	Based on NOC of MoEF&CC (WL Division) dated 10.06.2019, permission was issued with the approval of Chairman, EFC. EFC has approved the case on Ex-Post Facto basis.
58	M/s Serum Institute of India Pvt. Ltd, Pune F. No 01/21/101/50060/AM20/E C	Vero Cell Line CCL-81 Vero Cell Line CCL-81, 72 LTR IN 300 TISSUE CULTURE FLASKS X 20 MILLION CELLS=6000 MILLION CELLS	10.06.2019	Deferred due to want of comments / NOC from MoEF&CC (Wild Life Division)

Department of Atomic Energy

59	M/s ASPEN GLOBAL , SHILAJ AHMEDABAD, GUJARAT 01/21/101/50025/AM20/	1. Quartz Sand This Sand is not a river sand, it is waste product (bye product) of kaolin mining, from kutch district Bhuj, village Dhaneti 10000.000 M.T 2. quartz sand. This Sand is not a river sand, it is waste product (bye product) of kaolin mining, from kutch district Bhuj, village Dhaneti 10000.000 M.T	03.05.2019	Approved as per the NOC received from DAE vide email dated 10.06.2019 quartz sand to UAE.
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Ministry of Petroleum and Natural Gas

60.	M/s GODAVARI BIOREFINERIES LIMITED. , MUMBAI 01/21/101/50013/AM20/	1. ETHANOL 99.5% (MIN) (DENATURED) 80 NOS OF NEW HDPE DRUMS EACH WITH 230 LITERS OF ETHANOL 99.5% (MIN) (DENATURED) 18400.000 Litre	23.04.2019	Deferred due to want of comments / NOC from MoPNG.
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Department of Fertilizers

61.	M/s INDIANA CHEM -PORT , VADODARA 01/21/101/50024/AM20/	1. POTASSIUM CHLORIDE POTASSIUM CHLORIDE 20000.000 K.G	03.05.2019	Closed As per the present ITC (HS) Export Policy, 2018 and in light of Notification No. 49 dated 07.01.2019 the export of item under ITC (HS) code 31042000 has been made 'Free' from 'Restricted' category, so export of the item does not require license from DGFT. In view of the above, EFC has decided to close the case.
62.	M/s SIGMA ALDRICH CHEMICALS P LTD , BANGALORE 01/21/101/50053/AM20/	1. UREA USP UREA USP 2000.000 K.G	30.05.2019	Closed As per the present ITC (HS) Export Policy, 2018 and in light of Notification No. 49 dated 07.01.2019 the export of item under ITC (HS) code 31021000 has been made 'Free' from 'Restricted' category, so export of the said item does not require license from DGFT. In view of the above, EFC has decided to close the case.

Ministry of Textile

63.	M/s National Silkworm Seed Org., Bangalo 01/21/101/50028/AM20/EC	Mulberry Silkworm Eggs Bivoltine Hybrid	06.05.2019	Deferred due to want of comments / Noc from Ministry of Textile (Silk Division)
64.	M/s National Silkworm Seed Org., Bangalo 01/21/101/50026/AM20/EC	Mulberry Silkworm Eggs Bivoltine Hybrid	06.05.2019	Deferred due to want of comments / Noc from Ministry of Textile (Silk Division)

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65.	M/s National Silkworm Seed Org., Bangalo 01/21/101/50027/AM20/EC	Mulberry Silkworm Eggs Bivolrine Hybrid	06.05.2019	Deferred due to want of comments / Noc from Ministry of Textile (Silk Division)
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Additional Agenda

66.	M/s Seedworks International Pvt. Ltd., Telangana F. No. 01/21/101/50039/AM20/EC	Paddy Oriza Sativa TH 82 Hybrid & Paddy Oriza Sativa US 88 Hybrid	21.05.2019	Deferred due to want of comments / NOC from DoAC&FW
67.	M/s Nath Bio Genes (India) Pvt. Ltd., Maharashtra F. No. 01/21/101/50038/AM20	4000 Kg Onion Seeds	18.05.2019	Deferred due to want of comments / NOC from DoAC&FW
68.	M/s Jagdish Commercial Services, Punjab F. No. 01/21/101/50029/AM20	150 MT Nux Vomica Seeds	06.05.2019	Deferred due to want of comments / NOC from Ministry of Ayush
69	M/s Ecosible Recycler Pvt. Ltd., Karnataka	Lithium Ion Battery	29.03.2019	Closed As per the current ITC (HS) Export Policy, 2018 the export of the said item is totally 'Free' and does not require export license from DGFT. <u>In view of the above, the EFC has decided to close the case</u>

- Addl. DGFT and Chairman EFC Shri Vijay Kumar has also desired to send a D.O. letter from DGFT to Secretary MoAC&FW in order to liberalize the procedure of getting NOC from DoAC&FW (Seed Division).
- Addl. DGFT and Chairman EFC Shri Vijay Kumar has also desired to send a D.O. letter from DGFT to Secretary MoEF&CC (HSM) for giving their comments / NOC in cases related to waste paper, which are pending for quite long time and Secretary MoEF&CC should also direct the HSM division of MoEF&CC to designate a officer who can attend the EFC meeting on regular basis and also they should obtain DSC on immediate basis for processing the cases on the online portal in order to facilitate the export process and exporters.

Done
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- (i) **Deferred cases** : Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.
- (ii) **Approved cases**: Written permissions for cases approved by EFC is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.
- (iii) **Approved post-facto** : Cases shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.
- (iv) **Dropped**. Cases shown as Dropped implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.
- (v) **Rejected**. Cases which are shown as Rejected implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.
- (VI) **Closed**. Cases which are shown as Closed implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

Sharma
20/6/19